

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION
RAJYA SABHA
UNSTARRED QUESTION NO-1091
ANSWERED ON- 04/12/2024

FUNDS FOR HIGHER EDUCATION INSTITUTIONS

1091. SHRI M. MOHAMED ABDULLA:

Will the Minister of EDUCATION be pleased to state:

- (a) the list of Union Government-funded higher education institutions where student union elections have not been conducted;
- (b) the institutions where student union elections have not been conducted, the reasons for the non-conductance of elections; and
- (c) what measures has the Ministry implemented to ensure that student union elections are conducted in all higher education institutions funded by the Union Government?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(DR. SUKANTA MAJUMDAR)

(a) to (c): Central Universities are autonomous institutions, established by Acts of Parliament, and they are governed by their respective Acts, and Statutes and Ordinances made thereunder. The Ministry is guided by the autonomy of Central Universities in the academic and administrative matters. Students Union/Council is required to be constituted as per the provisions of the respective University Act/ Statutes/Ordinances. As per available information, many of the Central Universities have Students Union/Council and hold elections for constitution of such Union/Council.
